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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Praful Patel, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Bharat Bhari Udyog Nigam Limited and the Department of Heavy Industry for the year 2013-2014.

(Placed in Library, See No. LT 8948/15/13)

(2) Memorandum of Understanding between the Heavy Engineering Corporation Limited and the Department of Heavy Industry for the year 2013-2014.

(Placed in Library, See No. LT 8949/15/13)

...(Interruptions)

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the National Projects Construction Corporation Limited and the Ministry of Water Resources for the year 2013-2014.

(Placed in Library, See No. LT 8950/15/13)

(2) Memorandum of Understanding between the WAPCOS Limited and the Ministry of Water Resources for the year 2013-2014.

(Placed in Library, See No. LT 8951/15/13)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Water Development Agency, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Water Development Agency, New Delhi, for the year 2011-2012.
(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 8952/15/13)

(4) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2011-2012.
(ii) Annual Report of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 8953/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table :-

(1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Statistics and Programme Implementation for the year 2013-2014.

(Placed in Library, See No. LT 8954/15/13)

- (2) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 2011-2012, together with Audit Report thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 8955/15/13)

(4) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Karnataka Antibiotics and Pharmaceuticals Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 8956/15/13)

- (ii) Memorandum of Understanding between the Hindustan Antibiotics Limited and the Department of Pharmaceuticals, Ministry of Chemicals and Fertilisers, for the year 2013-2014.

(Placed in Library, See No. LT 8957/15/13)

- (5) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Kolkata, for the years 2007-2008, 2008-2009, 2009-2010 and 2010-2011, together with Audit Reports thereon.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 8958/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table :-

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the NHPC Limited and the NHDC Limited for the year 2013-2014.

(ii) Memorandum of Understanding between the North Eastern Electric Power Corporation Limited and the Ministry of Power for the year 2013-2014.

(Placed in Library, See No. LT 8960/15/13)

(iii) Memorandum of Understanding between the THDC India Limited and the Ministry of Power for the year 2013-2014.

(Placed in Library, See No. LT 8961/15/13)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 2011-2012, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Power Research Institute, Bangalore, for the year 2011-2012.
(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 8962/15/13)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Power Training Institute, Faridabad, for the year 2011-2012, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Power Training Institute, Faridabad, for the year 2011-2012.
(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 8963/15/13)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri K.H. Muniyappa, I beg to lay on the Table:-

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Khadi and Village Industries Commission, Mumbai, for the year 2011-2012, together with Audit Report thereon.
(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Khadi and Village Industries Commission, Mumbai, for the year 2011-2012.
(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): On behalf of Shri Sachin Pilot, I beg to lay on the Table:-

(1) A copy of the Competition Commission of India (Procedure in regard to the transaction of business relating to combinations) Amendment Regulations, 2013 (Hindi and English versions) published in Notification No. F. No. 3-1/Amend/Comb.Regl./2013/CD/CC in Gazette of India dated 4th April, 2013 under sub-section (3) of Section 64 of the Competition Act, 2002.

(Placed in Library, See No. LT 8965/15/13)

(2) A copy of the Companies (Central Government's) General Rules and Forms (Seventh Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 906(E) in Gazette of India dated 19th December, 2012 under sub-section (3) of Section 642 of the Companies Act, 1956.

(Placed in Library, See No. LT 8966/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR CHOWDHURY): I beg to lay on the Table:-

(1) A copy of Notification No. S.O. 173(E) (Hindi and English versions) published in Gazette of India dated 16th January, 2013, containing Report of Justice S. Saghir Ahmad Commission of Inquiry set up to inquire into collision of Train No. 3005 Up Howrah-Amritsar Mail with derailed wagons of Down Goods train near Sarai Banjara Station on Ambala Ludhiana Section of Northern Railway on 02.12.2000 and Action Taken Report thereon issued under sub-section (4) of Section 3 of the Commissions of Inquiry Act, 1952.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8967/15/13)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Rail Land Development Authority, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rail Land Development Authority, New Delhi, for the year 2009-2010.
(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8968/15/13)

(5) (i) A copy of the Annual Report (Hindi and English versions) of

the Rail Land Development Authority, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rail Land Development Authority, New Delhi, for the year 2010-2011.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 8969/15/13)
